

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

OFFICE ORDER

The following officials are hereby directed to report for the Special Lok Adalat (Traffic) to be held on 30.07.2023 in Tis Hazari Courts, Delhi:

S.No.	Name & EC	Present place of posting
1	Sh. Ankur Bansal EC:66411329	JA in Vigilance Branch (HQs), THC, Delhi.
2	Sh. Satish Kumar EC:13129952	JJA in Administration Branch-III (HQs), THC, Delhi.
3	Sh. Paramjeet EC:78793312	JA in Receipt & Issues Branch (Central), THC, Delhi.
4	Sh. Shubham Kumar EC:91626028	JJA in Administration Branch-III (HQs), THC, Delhi.
5	Sh. Ankit Sharma EC:82967801	JJA in Mediation Centre (Central), THC, Delhi.
6	Sh. Vinod Gupta EC:61171913	JJA in Accounts Branch (Central), THC, Delhi.
7	Sh. Ghanshyam Sharma EC:62552381	JJA in Accounts Branch (Central), THC, Delhi.
8	Sh. Badal Singh Deshwal EC:42078377	JA in the court of Ms. Richa Parihar, ASJ (FTSC) (POCSO - 01), Central, THC, Delhi.
9	Sh. Ashwani Gupta EC:13701	JA in the court of Ms. Payal Singhal, CJ-08 (Central), THC, Delhi.
10	Sh. Ankur Sharma EC:40081548	JJA in the court of Sh. Muneesh Garg, ASJ-01 (POCSO) (Central), THC, Delhi.
11	Sh. Rajinder Kumar Mehra EC:55746743	JA in RTI First Appellate Authority (Central), THC, Delhi.
12	Sh. Ankur Morya EC:57371051	JA in the court of Sh. Anuj Kumar Singh, JSCC-cum-ASCJ-cum-Guardian Judge (Central), THC, Delhi.
13	Sh. Ajay Kumar Rana EC:81023537	JA in Administration Branch-I (HQs), THC, Delhi.
14	Sh. Pawan Kumar EC:19631876	JA in Computer Branch (Central), THC, Delhi.
15	Ms. Priyanka EC:33730114	JJA in Vigilance Branch (HQs), THC, Delhi.

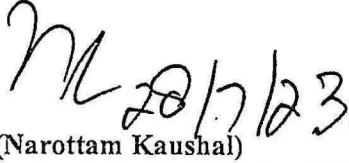


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S.No.	Name & EC	Present place of posting
16	Sh. Deepak EC:49216095	JA in the court of Ms. Kaveri Baweja, District Judge (Commercial-07), Central, THC, Delhi.
17	Sh. Gaurav Kaushik EC:54109780	JJA in Litigation Branch (Central), THC, Delhi.
18	Sh. Saurav Panwar EC:87712344	JJA in Purchase Cell (Central), THC, Delhi.
19	Sh. Vishal Upadhyay EC:23691585	JJA, Administration Branch-II (HQs), THC, Delhi.

Note:(a) In the event of any emergent requirement (*from Judicial Officers or otherwise*) then the Ld. Secretary, CDLSA is requested to utilize the services of officials at Sl. No.17 to 19.

(b) All the Officials are directed to report to the Secretary, CDLSA, THC, Delhi at 09:30 AM (Sharp) on 30.07.2023.



(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

56948-56973

No. _____ / LA/P&T/Admn.-II/HQs/2023

Dated, Delhi the 28 / 8 JUL 2023

Forwarded for information and necessary action to:

1. The Secretary, CDLSA, THC, Delhi.
2. PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. For uploading on LAYERS
4. For uploading on Website.
5. Officials concerned.



(Simmi Kapoor)

Administrative Officer (Judicial)
Administration Branch - II (HQs)
Tis Hazari Courts, Delhi